STATEMENT

(a) and (b) The original project report for the Lower Jhelum Hydroelectric Scheme was received from the Jammu and Kashmir Government in the Central Water and Power Commission in August, 1962. It was, however, revised by the State Government in August, 1963. The Project is economically and technically feasible.

The scheme was considered in the meeting of the Technical Advisory Committee on Irrigation and Flood Control on the 17th January, 1964, in which it was decided that a small Committee consisting of the officers of Central Water and Power Commission and the Planning Commission should discuss the technical aspects of the scheme and their report should then be considered at the next meeting. The next meeting was held on the 30th January, 1964 but as the report of the Committee was not ready, it was decided to postpone consideration of the project to the next meeting.

ErPENDITURE OF SALT DEVELOPMENT WORKS

*399. SHRI M. C. SHAH: Will the Minister of INDUSTRY be pleased to state:

(a) the amount spent during the Second Five Year Plan in respect of Government salt works and private salt factories for (i) development works and (ii) welfare of labour; and

(b) the amount spent in the first two years of the Third Five Year Plan for execution of development works in the private sector especially in the Gujarat region?

THE MINISTER or INDUSTRY (SHRI N. KANUNGO): (a) and (b)

to Questions

3010

The information is being collected and it will foe laid on the Table of the House as early as possible.

MINT AT KOLAR

*400. SHRI N. SRI RAMA REDDY: Will the Minister of FINANCE be pleased to state whether it is a fact that a modern mint is likely to be started at Kolar in Mysore State?

THE MINISTER OF PLANNING (SHRI B. R. BHAGAT): Yes, Sir.

We are considering the location of the new Mint near the Kolar Gold Fields. A finai decision can be taken only after receipt of the project report from the Mint Master, Hyderabad.

PAY SCALES AND DUTIES OF OFFICERS IN C.P.W.D.

*401. SHRI LILA DHAR BAROOAH: Will the Minister of WORKS, HOUSING AND REHABILITATION be pleased to state:

(a) the scale of pay and the nature of work assigned to the following categories of officers in the central office of the C.P.W.D, namely, (i) Circle Office Superintendent, (ii) Section Officer, (iii) Assistant and (iv) Stenographer (CSSS); and

(b) whether there is any proposal to revise the scale of pay of Circle Office Superintendents, and if so, the details thereof?

 $\begin{array}{ccc} TH_{E} & DEPUTY & MINISTER & IN & THE \\ MINISTRY & OF & WORKS, & HOUSING & AND \\ REHABILITATION & (SHRI P. S. NASKAR): (a) \\ A statement is laid on the Table of the Sabha. \end{array}$

(b) No Sir.

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STATEMENT
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Serial No.	Category of post	Scale of pay	Work assigned
ž	Circle Office Super- intsa lent.	Rs. 350-20-450-25- 475.	Supervises the work of the staff in his Section. He is also responsible for the primary handling of important cases.
2	Section Officer	Rs. $350 - 25 - 500 - 30 - 590 - EB - 30 - 800 - EB - 30 - 800 - EB - 30 - 30 - 35 - 900 (Persons appointed by promotion or transfer will be entitled to a minimum pay of Rs. 400.)$	Supervises the work of the staff in his Section. He is also responsible for the primary handling of important cases. He disposes of independently the routine cases. He, being a gazetted officer, can be authorised to attest entries in Service Books and authen- ticate Government orders and sign correspondence of a routine or intermediate nature.
3	Assistant	Rs. 210—10—270—15— 300—EB—15—450— EB—20—530.	Initial examination of the re- ceipts, collection of relevant material and putting up the cases to officers giving an analysis of the questions re- quiring decision and giving suggestions as to the course of action to be taken therein wherever possible.
4	Stenographer(CSSS)	Rs. 210-10-270-15- 300-EB-15-450- EB-20-530.	Receipt of dak for officers, keeping movement of the files and papers received by the officers. He also takes
		• •	notes from the officers in shorthand and types them.

TRAINING TO JOBLESS GOLDSMITHS

*402. SHRI R. S. KHANDEKAR: Will the Minister of FINANCE be pleased to state:

(a) whether Government propose to give technical training to the gold smiths rendered jobless by the Gold Control Rules;

(b) if so, what facilities Government will give to s^{uch} trainees during the training period; and

(c) whether Government will give any preference to these gold miths for employment in suitable jobs?

THE MINISTER OF PLANNING (SHRI B. R. BHAGAT): (a) Yes, Sir.

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(b) Stipends are paid to the trainees.

(c) Yes. Sir.

SALE OF CD. CARS BY S.T.C.

*403. SHRI SITARAM JAIPURIA: Will the Minister of INTERNATIONAL TRADE be pleased to state how many more CD. cars will be auctioned by the State Trading Corporation during the next six months?